

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.889/2004
MA 746/2004

Monday, this the 12th day of April, 2004

**Hon'ble Shri Justice V.S.Agarwal, Chairman
Hon'ble Shri S.A.Singh, Member (A)**

1. Hira Ballabh Pandey,
E.S.I.Hospital Basaidara Pur,
New Delhi-110015.
2. Braham Pal,
E.S.I.Hospital Basaidara Pur,
New Delhi-110015.
3. Baljoor Singh,
E.S.I.Rohini Sector 15,
New Delhi..
4. Kundan (Indira Gandhi
E.S.I.Hospital) Jhilmil Shahdara,
Delhi.
5. Harender Kumar,
E.S.I.Hospital Rohini Sector-15,
New Delhi.
6. Shab Singh,
E.S.I.Hospital Basaidara Pur,
Delhi-15.
7. Suresh Chand,
E.S.I.Hospital Basaidara Pur,
Delhi-15.
8. Rakesh Kumar,
E.S.I.Hospital Basaidara Pur,
Delhi-15.
9. Watan Pal,
E.S.I.Hospital Basaidara Pur,
Delhi-15.
10. Jagbir Singh,
E.S.I.Rohini Sector 15,
New Delhi.
11. Ram Singh,
E.S.I.Hospital Basaidara Pur,
Delhi-15.

..Applicants.

(By Advocate: Shri Ravinder Sharma)

Versus

1. Union of India through
its Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi.

(2)

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2. Director General,
Employees State Insurance Corporation Hospital,
Panchdeep Bhawan, Kotla Road, New Delhi.
3. Medical Superintendent,
Employees State Insurance Corporation Hospital,
Basaidarapur, New Delhi-110015.
4. Medical Superintendent,
Employees State Insurance Corporation Hospital,
Rohini Sector 15, Delhi.
5. Medical Superintendent,
Indira Gandhi Employees State Insurance Corporation
Hospital, Jilmil, Shahdara, Delhi.

.. Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for the applicants states that if any adverse order is passed or the applicants are considered for the promotion to the post of Plaster Technician to be filled, they would assail the order. Subject to aforesaid, he does not press the present petition.

2. Allowed as prayed. Dismissed as withdrawn.

S. A. Singh
(S. A. Singh)
Member (A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

/kdr/